

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 133
CP/2(AHM)2021

Order under Section 241-242 of Co.act,2013

IN THE MATTER OF:

Ajay Kumar Garg & Ors

.....Applicant

V/s

Krishna Organisers and Builders Pvt Ltd & Ors

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Petitioner : Mr. Dhruvit Shah, Advocate

For the Respondent : Ms. Aishwarya Reddy, Advocate


ORDER

We direct the Petitioner to file rejoinder within two weeks.

The matter stands adjourned to 26.10.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

sapna